

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH**  
(Office of the Registrar General at Srinagar)

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**Subject: Filling up of the posts of District Judges (Entry level) under promotional quota in terms of the Jammu and Kashmir Higher Judicial Service Rules, 2009- Conducting of interview of the eligible candidates.**

**ORDER**

No.: 993-A of 2021/RG

Dated: 20-10-2021

In continuation to the High Court Order No. 929 of 2021/RG dated 05.10.2021, in place of the Hon'ble Mr. Justice Ali Mohammad Magrey, Hon'ble the Chief Justice has been pleased to nominate Hon'ble Mr. Justice Dhiraj Singh Thakur, as the Member of the Committee constituted to conduct the interview of the eligible candidates scheduled to be held on 26<sup>th</sup> October, 2021 from 11:00 AM.

**By Order.**

  
(Jawad Ahmed)  
Registrar General

No.: 45630-37-A/RG/RS

Dated: 20-10-2021

**Copy of the above forwarded to the:**

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Srinagar,
2. Secretary to Hon'ble Mr. Justice Ali Mohammad Magrey,
3. Secretary to Hon'ble Mr. Justice Dhiraj Singh Thakur,
4. Secretary to Hon'ble Mr. Justice Vinod Chatterji Koul,  
..... for information of their Lordships.
5. Registrars Judicial, High Court Wing, Jammu and Srinagar, for information and making all necessary arrangements.
6. All Principal District & Sessions Judges, UTs of J&K and Ladakh, for information.
7. CPC, eCourts, High Court of J&K and Ladakh for information and with the request to get the same uploaded on the official website of the Hon'ble High Court.
8. Incharge Library, High Court Wing Srinagar/Jammu for information and for keeping the record of the same.

  
Registrar General